

(TO BE PUBLISHED IN PART I SECTION 2 OF THE GAZETTE OF INDIA
(EXTRAORDINARY))

Government of India/Bharat Sarkar
Ministry of Law and Justice
(Vidhi Nyaya Mantralaya)
Department of Legal Affairs
(Vidhi Karya Vibhag)

New Delhi, the 31st October, 2008

NOTIFICATION

No.A-19011/6/2006-Admn.1 (LA): The President is pleased to appoint Shri T.K. Viswanathan as Secretary, Department of Legal Affairs, Ministry of Law and Justice, on post retirement appointment on contract basis for one year w.e.f. 1st November, 2008 on existing terms and conditions of appointment and also to allow him retention of Government accommodation on normal conditions.

The President is also pleased to allow Shri T.K. Viswanathan, Secretary, Department of Legal Affairs to continue to hold the additional charge of the post of Secretary, Legislative Department, Ministry of Law and Justice, till regular appointment is made to the post, or until further orders, whichever is earlier.



(D.R. Meenaj)

Additional Secretary to the Government of India

The Manager,
Government of India Press,
Mayapuri, New Delhi (alongwith Hindi version)

Endst. No.A.19011/6/2006-Admn.I(LA) dated 31st October, 2008.

1. Shri T.K. Viswanathan, Secretary, Department of Legal Affairs, Ministry of Law and Justice, New Delhi;
2. Pay & Accounts Officer, Department of Legal Affairs, New Delhi/Pay & Accounts Officer, Legislative Department.
3. Cabinet Secretariat/Prime Minister's Office;
4. Shri C.B. Paliwal, Joint Secretary, Appointments Committee of the Cabinet, DOPT, with reference to his communication No.14/6/2008-EO(SM.I) dated 19.10.2008;
5. All Secretaries to the Government of India, by name;
6. Lok Sabha/Rajya Sabha Secretariats;
7. Chairperson, ATFE/President, Income-Tax Appellate Tribunal, New Delhi/Registrar, ITAT/Member Secretary, NALSA, New Delhi
8. All Ministries/Departments of the Government of India;
9. The Comptroller & Auditor General of India (with 10 spare copies);
10. Director of Estates, CPWD, Nirman Bhawan, New Delhi;
11. The Director of Audit, Central Revenues, New Delhi;
12. PS to MLJ/PS to MSLJ/PS to Chairman (Law Commission)/PPS to L.S./PS to Member Secretary (Law Commission)/PS to AS (Shri D.R. Meena);
13. PS to JS(A)/PS to JS(PG)/PA to CVO/CPIO/Dir.(E)/DS(A)/US(E)/US(A)/US(G);
14. PS to AS (LD) (Shri N.L. Meena)/PS to JS(A) (LD) (Dr. Sanjay Singh)/PS to DS (A)(LD)
15. Cash Section (LA) (with 4 spare copies). Shri T.K. Viswanathan will draw the pay last drawn less pension; he will also draw other allowances as admissible to re-employed Government servants.
16. Branch Secretariats, Bangalore/Calcutta/Chennai/Mumbai;
17. All Officers in the D/o Legal Affairs and Legislative Department.
18. Admn.II/III/IV/Sections/Imp. Cell/Judicial Section/Vig. Unit/Adv.A&B/L&R Section/R&I Section/Personal File
19. Admn. I (LD)/II(LD)/Cash(LD)
20. NIC Cell, Department of Legal Affairs to hoist the notification on the web site of this Department.


(V. Ravindran)

Under Secretary to the Government of India